Name of the Corporate Debtor: FURNACE FABRICA (INDIA) LIMITED; Date of Commencement of CIRP: 01-11-2023; List of Creditors as on: 28-08-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
	Creditor	No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2297025830	4	1715240276	25.77	469903804	111881751	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	272502709	1	272502709	4.09		0		Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	272	173527854	260	146285936	2.20		27241918		Annexure 6
7	Operational creditors (Government Dues)	9	3903395585	8	3562442658	53.53	58685331	282267596		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	61	3579734135	53	880027436	13.22		2699706699		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	79044200	1	79044200	1.19		0		Annexure 9
Total		348	10305230313	327	6655543215	100.00	528589135	3121097964	0	